

(c) Number of accidents due to technical defects in respect of aircraft indicated in part (a) above during each of the last three years is given below:

Year	Number of aircraft
2012-13	2
2013-14	1
2014-15	3

#### **Implementation of OROP scheme for paramilitary forces**

†61. SHRI HARIVANSH: Will the Minister of DEFENCE be pleased to state:

(a) the difficulties being faced by Government in implementing One Rank One Pension (OROP) scheme and by when it will be implemented;

(b) the quantum of financial burden on the budget of the Ministry of Defence after the implementation of this scheme;

(c) the legal hurdles being faced by the Ministry in implementing this scheme; and

(d) whether Government is formulating any policy for implementing this scheme for the paramilitary forces also?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) to (c) The principle of One Rank One Pension (OROP) for the Armed Forces has been accepted by the Government. The modalities for implementation were discussed with various stakeholders and are presently under consideration of the Government. It will be implemented once the modalities are approved by the Government.

(d) No, Sir.

#### **Funding of defence R&D**

62. SHRI AHMED PATEL: Will the Minister of DEFENCE be pleased to state:

(a) the details of the expenditure made under the Technology Development Fund announced in the Budget 2014-15 to support R&D in defence systems;

(b) the achievements made by this Fund, so far;

(c) whether the expenditure on R&D in defence systems as a percentage of

† Original notice of the question was received in Hindi.

total defence expenditure is decreasing, if so, the details thereof and the reasons therefor; and

(d) the details of all fully indigenous built defence equipments, aircrafts, ships, tanks or other machines commissioned in the service in the past one year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) and (b) The draft scheme of Technology Development Fund announced in Union Budget, 2014 to support R&D in defence systems has been circulated to concerned ministries/departments for examination and their views, before finalization.

(c) The details of expenditure on Defence R&D *vis-a-vis* Defence Services Estimates (DSE), Ministry of Defence during the last three years are as under :—

*Defence Expenditure Vs Defence R and d Expenditure*

(₹ in crore)

Year	Defence Expenditure	Defence R&D Expenditure	Defence R&D as % of Defence Expenditure
2012-13	181776.00	9794.80	5.39
2013-14	203499.00	10868.88	5.34
2014-15 (RE)	222370.00	13447.19	6.05

(d) Some of the major indigenously built defence equipment/platforms commissioned in the Services during the past one year are: Akash Weapon Systems, INS Kolkata, INS Kamorta, INS Sumitra, 7 Ton Heavy Drop System, Electro-Optical Fire Control System for Naval Ships (EON-51), Light Combat Aircraft (LCA) Tejas, Upgraded Troposcatter Communication System, Fast Patrol Vessels (FPV), Interceptor Boats, etc.

**Curbing indirect import reliance by DPSUs/OFs**

63. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether reports published by the Institute of Defence Studies and Analyses that Defence PSUs and Ordnance Factories (OFs) rely on imports for the manufacturing of indigenous products are correct;

(b) if so, the details of the percentage of indirect import reliance of all DPSUs and OFs for the last three years;